

COURT- II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 256 of 2014 & IA No. 422 of 2014

Appeal No. 22 of 2015 & IA No. 20 of 2015

Appeal No. 08 of 2015 & IA No. 10 of 2015

Appeal No. 09 of 2015 & IA No. 11 of 2015

Appeal No. 15 of 2015 & IA No. 17 of 2015

Dated: 22nd February, 2017

Appeal No. 256 of 2014 & IA No. 422 of 2014

In the matter of:

M/s. Patikari Power Pvt. Ltd.	...	Appellant(s)
Vs.		
Himachal Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 22 of 2015 & IA No. 20 of 2015

In the matter of:

M/s. Dharamshala Hydro Power Ltd.	...	Appellant(s)
Vs.		
Himachal Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 08 of 2015 & IA No. 10 of 2015

In the matter of:

M/s. Ascent Hydro Projects Ltd.	...	Appellant(s)
Vs.		
Himachal Pradesh State Electricity Board Ltd. & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 09 of 2015 & IA No. 11 of 2015

In the matter of:

M/s. Ginni Global Pvt. Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. & Ors. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 15 of 2015 & IA No. 17 of 2015

In the matter of:

M/s. Harison Hydel Construction Co. Pvt. Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. & Ors. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **04.05.2017.**

For Court Master

suman